BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 204/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Maize Products

V/s.

Khushi Foods Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Ms. Vaibnar, Nanavah Advocate letitioner

2. M. Brachiti Shorn Advocake

3. Ms. Rajvi. Metta Advocate "

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Asware Respondent Pour

<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah with Learned Advocate Ms. Rajvi Mehta i/b Nanavati & Nanavati Advocates present for Operational Creditor/ Petitioner. Learned Advocate Mr. Parth Brahmbhatt i/b Patadia Associates present for Respondent.

Respondent not filed objections.

For hearing before admission, list the matter on 31.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL